HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 25/2020

Santosh Kumar Gupta

...Applicant(s)

Through: - Mr. Aadil Manzoor Beigh, Advocate.

V/S

...Non-applicant(s)

UT of J&K

Through: - Mr. Amit Gupta, AAG

Coram:

HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

List on 26.05.2020 for arguments.

(PUNEET GUPTA)
JUDGE

Jammu 06.05.2020 Tarun